Annex 1

Government of India Interest Equalisation Scheme for Pre & Post Shipment Rupee Export Credit- Sector-wise claims of Scheduled Commercial Banks/ EXIM Bank/Primary (Urban) Cooperative Banks for the month of

Amount (in Rs.)

Note: All amounts should be rounded off to the nearest rupee

Note: All amounts should be rounded off to the nearest rup						
Sector		(A) Total amount of interest equalisation reimbursement claimed	Out of (A), amount of interest equalisation reimbursement claimed in respect of beneficiaries belonging to Scheduled Castes (SC)	Out of (A), amount of interest equalisation reimbursement claimed in respect of beneficiaries belonging to Scheduled Tribes (ST)	Out of (A), amount of interest equalisation reimbursement claimed in respect of exporters from North Eastern Region (NER)	
1	Process agriculture/Food items					
2	Handicraft					
3	Carpet (Excl. Silk) Handmade					
4	Handloom Products					
5	Coir & Coir Manufactures					
6	Jute Raw, Yarn					
7	Other Jute Manufactures					
8	Readymade Garments and Made ups					
9	Fabric of all types					
10	Toys					
11	Sports Goods					
12	Paper, Stationary					
13	Cosmetics and Toiletries					
14	Leather Goods and footwear					
15	Ceramics and					
	Allied Products					
16	Glass and Glassware					
17	Medical and Scientific Instruments					
18	Optical Frames, Lenses, Sunglasses Etc.					
19	Auto Components/Parts					
20	Bicycle & Parts					
21	Articles of Iron or Steel					
22	Misc. Articles of base metals					
23	Industrial Machinery, Electrical and Engineering items, 1C Engine, Machine tools, Parts					

24	Electrical			
	Machinery and			
	Equipment			
25	All items			
	manufactured by			
	MSMEs other than			
	those covered			
	above			
	Grand Total	_		
				1

We certify having followed guidelines as stated in the RBI circular No. DOR.STR.REC.93/04.02.001/2021-22 dated March 8, 2022 while disbursing the above loans to eligible exporters. In particular, we also certify that while issuing approval to the exporter, we have furnished (i) the prevailing interest rate, (ii) the interest subvention being provided and (iii) the net rate being charged to each borrower.

(Name and stamp of authorised signatory of the bank) Dated :